

KERALA LEGISLATIVE ASSEMBLY MEDIA & PARLIAMENTARY STUDY CENTRE (PARLIAMENTARY STUDIES)

Parliamentary Internship Programme

Vision

The Parliamentary Internship Programme under the aegis of Kerala Legislative Assembly Media & Parliamentary Study Center (Parliamentary Studies), Kerala Legislature Secretariat aims to provide an opportunity to undergraduate students of Law to acquaint themselves with the fundamental principles and practice of parliamentary democracy and democratic institutions in general, Indian parliamentary system and specifically about the legislative procedure and activities of Kerala Legislative Assembly. The Programme also aims at imparting requisite skills and knowledge to enable the Interns to develop a proper perspective about the role of Legislature in the parliamentary system which, in turn, would help them while working in their own chosen fields in future.

Duration: The duration of the Internship Programme will be of fourteen (14) days, from the first working day of a month (except in the months of April and May). Request for extension of duration will not be entertained. The internship period once approved and allotted cannot be changed. A single batch of maximum seventy students will only be accommodated in a month.

Eligibility: The Internship shall be open to students of Law from recognized institutions. A maximum number of ten students in one batch will be allowed from an institution.

Application: The applicant should submit a letter recommending him/her for the Internship programme from the Principal of College/Head of the Institution where he/she is undergoing studies along with the completed application form. The applicant must also submit a brief statement in 100-150 words which should inter alia state why he/she intends to join the Internship Programme, his/her career goals, and how the Internship in Kerala Legislature Secretariat will help him/her in achieving those goals.

The shortlisted applicants will be called to appear for a personal interview.

Conditions & Student Responsibilities

- 1. The internship shall be allowed considering Assembly sessions and other programmes of Kerala Legislative Assembly.
- 2. All expenses relating to the internship programme shall be borne by the Interns themselves.
- 3. The K-LAMPS(PS) will provide guidance and reference facility for the internship programme.
- 4. The Kerala Legislative Assembly Media & Parliamentary Study Center (Parliamentary Studies) of Kerala Legislature Secretariat shall have the right to cancel the internship awarded to any intern, without stating any reason, during the course of the programme at any point of time.
- 5. The Kerala Legislative Assembly Media & Parliamentary Study Center (Parliamentary Studies) shall issue a Certificate to the Interns on successful completion of the Internship Programme.
- 6. The selected Interns shall -
 - (a) Comply with all stipulations regarding attendance, dress code (college uniform) and behavior as directed by the K-LAMPS(PS) from time to time.
 - (b) undertake the academic activity only during the scheduled hours.
 - (c) adhere to the standards of professional behavior appropriate to the student's discipline.
 - (d) behave in an appropriate manner consistent with relevant policies, codes, standards and rules of K-LAMPS(PS).
 - (e) At all times appropriately and responsibly use the resources of the host organization.
 - (f) Undertake all activities required in relation to the Internship Programme.

- (g) Preserve the confidentiality of information concerning the host organization, its employees, clients and its operations obtained during the Internship.
- (h) sign a Declaration and the statement of conditions attached thereto separately.

Project Report: There will be an initiation programme handled by an officer of Legislature Secretariat not below the rank of Under Secretary. The successful completion of the Internship requires the Intern to pursue an internship project decided upon in consultation with his/her Project Guide assigned by the K- AMPS(PS). At the end of the internship period, the intern is expected to submit the internship project report in duplicate to the K-LAMPS(PS). The K-LAMPS(PS) will have the right to publish or use in any manner the content of the project report submitted by the interns.

The completed application in the attached format should reach :-

The Under Secretary,
Kerala Legislative Assembly Media & Parliamentary
Study Center (Parliamentary Studies) [(K-LAMPS(PS)],
Room No. 739, Third Floor, Assembly Block,
Kerala Legislature Secretariat,
Vikas Bhavan P.O., Thiruvananthapuram,
Kerala, PIN-695033.



APPLICATION FOR PARLIAMENTARY INTERNSHIP PROGRAMME

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Internship allowed/rejected : Name and Designation of Guide : Topic selected for Internship Project :			